

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 15(ND)/2015  
CA NO.

CORAM:



PRESENT: ( SH. R. VARDHARAJAN  
MEMBER )

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY: Mr. Atul Krishan Bhatnagar  
V/s.  
M/s. Amba Devi Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	RA KESH KUMAR	Adv	Petitioner	
2)	PK SACHDEVA			
3)	PIC Mittal	Ad	Respondent 1 & 2	

ORDER

List on 07.09.2016 at 10.30 am.

  
(R. VARDHARAJAN)  
MEMBER (J)

  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 20/07/2016  
(Vidya)